

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2022
AT 4.50 pm THROUGH PHYSICAL HEARING:

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)


IN THE MATTER OF : M/s Sakthi Sugars Ltd

PETITION NUMBER : CP/387/2020

APPLICATION NUMBER: [5]

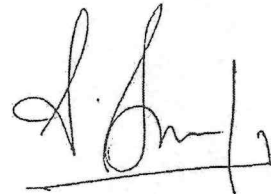
- a) IA(CA)/11(CHE)2022
b) IA/882/2020 IN IA/731/2020
c) IA(CA)/16(CHE)/2021 IN IA/882/2020
d) IA(CA)/56/CHE/2022
e) IA(CA)/57/CHE/2022

J. Sivanandaramaj
for Roshan Balasubramanian



~~Pranav V. Shankar~~
for

A. SARANYA for
H. KARTHIK SESHADRI
for Petitioner



↑

↑

↑

COMMON ORDER

5)(a)IA(CA)/11(CHE)2022 IN CP/387/2020

5)(b)IA/882/2020 IN IA/731/2020 IN CP/387/2020

5)(c)IA(CA)/16(CHE)2021 IN IA/882/2020 IN CP/387/2020

Ld. Counsel Ms. A. Saranya for Counsel on Record Mr. H. Karthik Seshadri for the Petitioner is present physically. Ld. Counsel Mr. J. Sivanandaraj for Counsel on Record Mr. Roshan Balasubramanian for the Respondents is present physically.

List all these applications on **21.12.2022** for physical hearing.

5)(d)IA(CA)/56(CHE)2022 IN CP/387/2020

5)(e)IA(CA)/57(CHE)/2022 IN CP/387/2020

Ld. Counsel Mr. J. Sivanandaraj on behalf of Counsel on Record Mr. Roshan Balasubramanian for the Applicant is present physically.

Since no serious objections has been raised by the Respondents, both IA(CA)/56(CHE)2022 & IA(CA)/57(CHE)/2022 stand **allowed**.

SD

[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

SD

[SAMEER KAKAR]
MEMBER (TECHNICAL)